

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 253 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

NAME OF THE COMPANY: M/s Software One India Pvt. Ltd. Vs. M/s Emkor
Solutions Ltd.

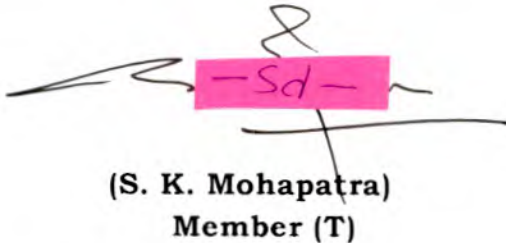
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

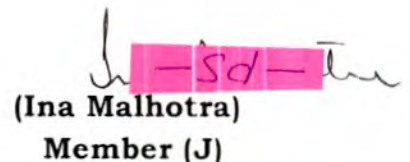
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Deepak Kulkarni, Advocate		
	For the Respondent (s) :	Mr. Ankur Gupta, Advocate		

ORDER

Learned counsel for Respondent submits that he would be filing his reply during the course of the day. Advance copy has already been given to the opposite party.

To come up for final arguments on 28th August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)